Annexure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Cengres Tiles Limited; Date of commencement of CIRP: 27.04.2022
NCLT order C. P. (I.B) No. 39/AHM/2021 dated 27.04.2022
List of creditors as on: 25.02.2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	**State Bank of India**	07.05.2022	₹ 45,30,78,262.9	₹ 45,30,78,262.9	Section 5(8)		₹ 0.00	No	63.92%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	**Axis Bank Limited**	09.05.2022	₹ 22,92,14,096.0	₹ 22,92,14,096.0	Section 5(8)		₹ 0.00	No	32.34%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
3	**Edelweiss Asset Reconstruction Company Limited**	27.05.2022	₹ 2,65,34,738.0	₹ 2,65,34,738.0	Section 5(8)		₹ 0.00	No	3.74%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
			₹ 70,88,27,096.9	₹ 70,88,27,096.9								₹ 0.00	₹ 0.00	